

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

SUPPLEMENTARY CAUSE LIST DATED 10.12.2021 (FRIDAY)

COURT OF CHAIRPERSON (VIRTUAL MODE)

After rising the Bench assembled at 10:30 AM

In the Court of Hon'ble Mr. Justice Ashok Bhushan, the Chairperson, Hon'ble Mr. Justice Jarat Kumar Jain, Member (Judicial) and Hon'ble Dr. Alok Srivastava, Member (Technical)

For Judgment

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 385 of 2020	Bishal Jaiswal Vs. Asset Reconstruction Company (India) Ltd. & Anr. With	Sandeep Bajaj	Abhirup Das Gupta Ishaan Duggal-R1 Sanjeev Kumar-R2 Pankaj Dhanuka-IRP Anshul Sehgal
2.	Comp. App. (AT) (Ins) No. 903 of 2021	Bishal Jaiswal Vs. Asset Reconstruction Company (India) Ltd. & Anr.	Sandeep Bajaj	Abhirup Das Gupta Ishaan Duggal Bhawana Sharma-R1 Swarnendu Chatterjee Naman Kamdar-R2

For Admission (Fresh Cases)

3.	Comp. App. (AT) (Ins) No. 1014 of 2021	Greater Noida Industrial Development Authority Vs. CA Anil Matta	U.N.Singh	Abhijeet Sinha Abhinav Goyal Kaushank Sindhu
4.	Comp. App. (AT) (Ins) No. 1041 of 2021	Amit Dineshchandra Patel Vs. Punjab National Bank & Anr.	Arvind Kr. Gupta	
5.	Comp. App. (AT) (Ins) No. 1045 of 2021 (With Defects)	Sarang Kumar Wadhawan Vs. Abhay Narayan Manudhane	Disha Shah	

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By order of Hon'ble Chairperson
-sd/-
Registrar